

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
IA No. 397/JPR/2022
CP No. (IB)- 197/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Pooransingh Vijay Singh Rathod Prop. Of Meghna Colour Chem
... Operational Creditor/Applicant

Versus

Prayag Polytech Pvt. Ltd. ... Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Akshita Koolwal, Adv.
For the Respondent : Virendra Ganda, Sr. Adv.
Vipul Ganda, Adv.
Amodini Raina, Adv.
Ayandeb Mitra, Adv.

ORDER

List the matter on 14.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 29, 2024